

PROFORMA FOR DECLARATION OF ASSETS (as On 31.03.2013)

Name of Officer (in full) : --- Sushma Sawant
W/o Amar Prakash Sawant
(Husband working in CG
Environment Conservation Board,
Head Office ,Raipur)

Date of Birth :: 24.11.1969

Present post held :: Additional Secretary (Law)
Govt. of Chhattisgarh, Law and Legislative
Affairs Department, Raipur

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which Property is situated	Name and details of Property		If not in own Name, State in whose Name property is held and his/her relationship to the Govt. servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	land		
1	2	3	4	5
1.Raipur	1. One House constructed on Plot No.A-6 Basant Kripa Grih Nirman Sahkari Samity Maryadit Dangania		(Own name)	Plot (2400sq ft)has been purchased by way of Sale-Deed(Value as on date of sale as per the document Rs-(2,16,000 Rs) after that, House has been constructed and cost of construction was 7,00,000 Rs

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2.Bhilai	2.Plot No. 46(Marigold Duplex Row House)of Chouhan Housing		(Joint Name with husband)	By Way of purchase, Sale - Deed will be executed in near future, cost of that property is 25,74,000 Rs as per sale agreement
3.Durg Amleshwar Patan	Two plot(Total area 2990 Sq.Ft)		(In the Name of husband)	By Way of purchase, Value as per Registered Sale-Deed 1,49,000 Rs
4. Durg Borsi	One Housing Board House No.MIG-357		One Fifth share of husband	Property left behind by his mother (inheritance)

Movable Property (Valued above Rs. 25000/- of Rs.)
Name of articles
1. (Own name):-Nil
2.In the name of husband:-
1. One Two Wheeler Honda Company's Activa, CG04DK1457
2. One Four Wheeler Renault Duster, CG04JF8610
Jewellery (Lump Sum)
Jewellery (Worth Rs.)
1.Around 350 gms of Gold Jewellery
2.Around 1100 gms of Silver Jewellery and Utensils
3.Few Diamond pieces with Gold ,like Ear Ring ,Rings,Nose Pin,Pendent (Worth 2,00,000 Rs)
Note:-Mainly received in marriage (in1998) and at the time of daughter's Namkaran Sanskar (in 2008)from both families

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Shares/Debentures	
Name of Issuing Company 1	Nos. of Shares 2
1.REC Bond (Own name)	20,000 Rs
2.L&T Bond(Own name)	20,000 Rs

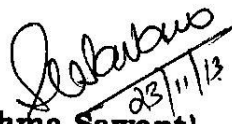
Life Insurance Policy and Others	
Name of Issuing Company 1	Amount 2
Own Name	
1.New Beema Kiran Policy (Own name)	Premium Rs 6432.00 Yearly, Assured Amount 5,00,000 Rs
Husband's Name	
2.Beema Sandesh Policy without Profits(with Acc Benefits)	Premium Rs 243.00 Yearly Assured Amount 25,000 Rs
3.Jeevan Mitra (Double cover Endowment Plan (with Acc Benefits)	Premium Rs1289.00 Yearly Assured Amount 25,000 Rs
4.Jeevan Mitra (Double cover Endowment Plan (with Acc Benefits)	Premium Rs1051.00 Yearly Assured Amount 20,000 Rs
5. Endowment Assurance Policy with Profits (with Acc Benefits)	Premium Rs 527..00 Monthly Assured Amount 1,50,000 Rs
6.Jeevan Mitra (Double cover Endowment Plan (with Acc Benefits)	Premium Rs 954.00 Quarterly Assured Amount 1,00,000 Rs
7.Jeevan Surbhi / Money Back Policy (with Acc Benefits)	Premium Rs 350.00 Monthly Assured Amount 50,000 Rs
8.Jeevan Nidhi Policy (With Guaranteed Addition for 5Years and with Profits thereafter)	Premium Rs 2388.00 Monthly Assured Amount 5,00,000 Rs
9.Jeevan Chhaya	Premium Rs 2392.00 Monthly Assured Amount 5,00,000 Rs
10.Dak Jeevan Beema	Premium Rs 1740.00 Monthly Assured Amount 4,00,000 Rs
11.Dak Jeevan Beema	Premium Rs 4950.00 Monthly Assured Amount 10,00,000 Rs

Bank Deposits/Securities and Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	1. State Bank of India (In the name of husband)	1. Raipur	Amount 90,000 Rs
	2. State Bank of India (In the name of husband)	2. Raipur	Amount 50,000 Rs

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2) Saving Bank A/Cs	1.Joint Savings Account with husband in State Bank of India	Raipur	Balance as on 31.3.13= 10,170 Rs 29 Paisa
	2.Joint Savings Account with husband in Central Bank of India	Raipur	Balance as on 31.3.13 = 2523 Rs
	3.Punjab National Bank(Husband's account)	Raipur	Balance as on 31.3.13 = 36,262 Rs 81 Paisa
3) PPF	Nil	Nil	Nil
4) GPF			16,89,847 Rs (according to GPF slip of year 2012-2013)
5) NSS	1 Joint.NSC with husband	Raipur & Bhilai	46,500 Rs
	2.NSC (Own name)		34,000 Rs
	3.NSC (In the name of husband)		1,64,500 Rs
	4. Joint.KVP with husband.		3,50,000 Rs
	5.KVP (In the name of husband)		1,25,000 Rs
6)Others	Three Joint Recurring Deposits with husband at General Post Office	Raipur	A. 10,000 Rs per month from July2011(For Five Years)
			B. 3,000 Rs per month from November 2009(For Five Years)
			C. 2,000 Rs per month from September 2006(For Ten Years)

Date : 23/11/2013


(Sushma Sawant)

Additional Secretary
Govt. of Chhattisgarh
Law and Legislative Affairs Department